

**HIGH COURT OF MANIPUR
AT IMPHAL**

ORDER

Imphal the 25th May, 2023

No. HCM/SLP-MJS/2017-Estt.II/ : In continuation of the earlier notification dated 25th May, 2023, the Hon'ble High Court is pleased to order that the District & Sessions Judge, Imphal East shall look after the Court and office of the District & Sessions Judge, Bishnupur and that of Family Court, Bishnupur during the absence of Shri N. Keertichand Singh, District & Sessions Judge, Senapati (who is looking after the Court of District & Sessions Judge, Bishnupur and Family Court, Bishnupur) who will be out of station in connection with attending **ToT-3 Programme on Human Trafficking at Ceeli Institute in Prague, Czech Republic** w.e.f. 25th May, 2023 to 11th June, 2023.

By Order etc.

Sd/-

**[OJESH MUTUM]
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR**

Endt. No. HCM/SLP-MJS/2017-Estt.II/ *10908-25* Imphal, the 25th May, 2023
Copy to:

1. The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. The Registrar (Judicial)/(Admn.)/(Vigilance), High Court of Manipur.
5. All the District & Sessions Judges, Manipur/Judge, Special Court (ND & PS)/(ND & PS) (FTC), Manipur/Family Courts/Presiding Officer (MACT/Revenue Tribunal), Manipur.
6. The Member Secretary, MASLSA, Lamphelpat Court Complex.
7. The Government Advocates, Government of Manipur.
8. The Deputy Solicitor General of India, High Court of Manipur.
9. The President, High Court Bar Association, Manipur.
10. The President, AMBA, Manipur.
11. The Joint Director, Manipur Judicial Academy.
12. All the Joint Registrars, High Court of Manipur.
13. The Principal Magistrates, all Juvenile Justice Boards.
14. All the Deputy Registrars, Language Officer, High Court of Manipur.
15. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
- ✓ 16. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
17. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
18. The Concerned/Guard File.


**REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR**
